

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

C I R C U L A R

Sub.: Clarification regarding De-stress Room facility for the Serving and Retd. Judicial Officers and their family members.

Facility of De-stress Room has already been made available for the serving as well as retired Judicial Officers, their spouse and children above 18 years of age, jointly or individually. However, it has been observed that there is perception that the said facility is meant for serving Judicial Officers only. Consequently, it is clarified that facility of De-Stress Room has been introduced for the serving as well as retired Judicial Officers, their spouses and children above 18 years of age, jointly or individually. Moreover, they are also entitled to the facility of instructor, who shall be available from 06:00 AM to 10:00 AM and from 03:00 PM to 07:00 PM. The said facility has been made available at Room No. 210 of Tis Hazari Court, Delhi. However the aforesaid facility shall not be available during court working hours i.e. from 10:00 AM to 1:30 PM and 2:00 PM to 5:00 PM and Gazetted Holidays.



(DHEERAJ MOR)

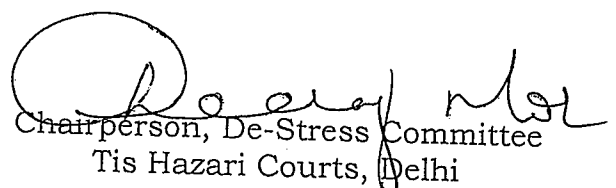
Chairperson, De-Stress Committee/
Additional Sessions Judge-02
Tis Hazari Courts, Delhi

No.45(A)/De-Stress Room/Genl./THC/2022 31401-561

Dated 31 AUG 2022

Copy forwarded for kind information to:-

1. The PS of the Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The PS of the Ld. Principal District & Sessions Judge (West), Delhi.
3. All the Ld. Judicial Officers posted in Central & West District, Tis Hazari Court Complex for kind information.
4. The Ld. Nodal Officer/Ld. ACJ (Central), Grievance Cell for former Judicial Officers with the request to circulate the same amongst retired Judicial Officers for their kind information.
5. The Dealing Assistant, Website Committee, THC, Delhi with directions to upload it on the website of this office.
6. The R & I Branch for uploading on LAYERS.



Chairperson, De-Stress Committee
Tis Hazari Courts, Delhi

